

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 329 of 2019**

**IN THE MATTER OF:**

**Arun Gupta & Anr.**

**...Appellants**

**Vs**

**South Eastern Carriers Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Ankit Sharma and Himanshu Tanwar,  
Advocates.**

**For Respondents: Ms. Vineet Rathore, Advocate for Respondent  
Nos. 2 & 3**

**Mr. Kumarpal R Chopra, Advocate for Respondent  
Nos. 5 to 7**

**ORDER**

**27.01.2020** Appellants to complete service of notice on Respondent Nos. 8 & 9. Reply Affidavits may be filed within a week. Rejoinder, if any, may be filed by Appellants within a week thereafter.

List the Appeal 'for Admission (After Notice)' on **17<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)